

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, AT PUNE
ORIGINAL APPLICATION NO.69/2025 (WZ)**

CA SAIPRASAD MANGESH KALYANKAR ... APPLICANT
V/S

THE SARPANCH GRAMPANCHAYAT
BANDA AND ORS. ...RESPONDENTS

**AFFIDAVIT IN REPLY ON BEHALF
OF RESPONDENT NO. 5 i.e. COLLECTOR SINDHUDURG**

I, Shridhar Patil, Aged 37 Years, Occupation- Tahsildar, Sawantwadi, Tal. Sawantwadi, Dist. Sindhudurg on behalf of the Respondent No. 5 Collector Sindhudurg do hereby states as under,

1. I say that, the applicant filed this O.A. for necessary orders from the Hon'ble Tribunal against Grampanchayat Banda, and others who are involved in tree cutting for the proposed residential, infrastructure project in village Banda, Sawantwadi Taluka, District Sindhudurg without following proper procedure.
2. I say and submit that, Respondent No.5 or on behalf of Respondent no. 5, Tahsildar Sawantwadi have not issued any permission for tree cutting in the present matter. However it is submitted that, M/s Yugen Infra Pvt.Ltd, R/at village Banda by letter dated 04/11/2024 requested to issue ownership certificates in respect of the trees standing on the land bearing Survey No. 218/1, 218/2 and 218/4 admeasuring 11.00.36 hectares (in total). After due verification, and site visit of Assistant Revenue officer and report submitted by Assistant Revenue Officer Dated 11/11/2024, Certificate of ownership was issued by the Tahsildar, Sawantwadi, on 25/11/2024 U/S 25 (1) of MLRC, 1966 regarding the status of land as Class-1 land and number of trees existing upon the said land. According to the said certificate, the total number of trees, which are in existence on the above land are as follows:
 - a) Jamba – 35 Trees
 - b) Jambhal – 30 Trees

c) Kaju (Cashewnut) – 220 Trees

d) Trees on the boundaries – 300 Trees

Hereto annexed and marked as **Exhibit '1'** is the copy of the said Certificate dated 25/11/2024, issued by the Tahsildar, Sawantwadi.

3. I say and submit that, then after on behalf of M/s Yugen Infra Pvt.Ltd, Mr.Mandar Chandrakant Kudav, R/at village Banda by letter dated 16.10.2025 requested to issue certificate in respect of the trees standing on the land bearing Survey no. 172/2, 174/1B, 174/2,174/3, 171/1b, 175/1 and, 237/1. After due verification and site visit by Village Revenue officer, and report submitted by Village Revenue officer, dated 11/11/2025, certificate was issued by the Talsildar, Sawantwadi, on 11.11.2025 U/S 25 (1) of MLRC, 1966 regarding the status of the land as Class-1 land and number of trees existing upon the said land. According to the said certificate the total number of trees, which are in existence on the said land are as follows:

a) Kaju (Cashewnut) – 20 Trees

b) Char – 170 Trees

c) Ain -210 Trees

d) Kinale – 200Trees

e) Akeshia - 140Trees

f) Trees on the boundaries – 150 Trees

Hereto annexed and marked as **Exhibit '2'** is the copy of the said Certificate dated 11.11.2025 issued by the Tahsildar, Sawantwadi.

4. I say and submit that, both the above certificates were issued by the Talsildar, Sawantwadi, regarding the status of the land and its classification as to Class I land and number of trees existing in the said land.

5. I say and submit that, the private Respondent filed an application for grant of Non-Agricultural use permission of the aforesaid lands before the District Collector, Sindhudurg. The District Collector's Office Sindhudurg was pleased to grant Preliminary Approval vide Certificate dated 22/11/2024, bearing Approval No. RPSND/LT/2024/APL/00038 along with the Sanctioned Plotting Layout dated 22/11/2024, bearing Certificate No. RPSND/LT/2024/APL/00038 to the private Respondent. Total area of the plotting layout has been sanctioned on the said lands,



wherein 151 plots, totally admeasuring 62,602.430 Sq. Mtrs are sanctioned.


6. I say and submit that, the private respondent M/s yugen Infra Pvt. Ltd. had made an application dated 04/11/2024 before the Ld. Tahsildar, Sawantwadi, seeking permission in respect of levelling, making of raw road and temporary Non-Agricultural permission for storing the road construction raw material, in view of the plots sanctioned by the Ld. District Collector, Sindhudurg. Accordingly vide order dated 14/11/2024, the Tahsildar, Sawantwadi was pleased to allow the said application and permit the private Respondent to construct a raw road and use an admeasuring 500 sq. mtrs for storing the road construction raw material.
7. I say and submit that, the Collector, Sindhudurg, vide Certificate dated 13/06/2025 has granted the Non-Agricultural permission ('sanad') in respect of area admeasuring 29.77 Acres (in total), falling under Survey Nos. 218/1, 218/2, 218/4, situated at village Banda, Taluka Sawantwadi, District Sindhudurg.
8. I say and submit that, no any tree cutting permissions were issued by the respondent no. 5 office or any other revenue office in the present matter.
9. I say and submit that, from the facts and circumstances stated above, appropriate order may be passed in the Original Application.

VERIFICATION

I, Shridhar Patil, Aged 37 Years, Occupation- Tahsildar, Sawantwadi, Tal. Sawantwadi, Dist. Sindhudurg on behalf of the Respondent No. 5 i.e Collector Sindhudurg do hereby state on solemn affirmation that whatever stated herein above is based upon the information derived from the official records, which I believe to be true and correct.

Solemnly affirmed at Sawantwadi)

This 14th day of April, 2026)


(Shridhar Patil)
Tahsildar, Sawantwadi
Deponent



I identify the Deponent,

Clerk to the

Drafted and Settled by :-

AFFIDAVIT

I Shri Shridhar Patil, Tahsiladar Sawantwadi Tal.Sawantwadi Dist. Sindhudurg, Age 37 years, Occu- Government service, R/o. Sawantwadi Tal.Sawantwadi Dist. Sindhudurg, State that what is stated here in reply/ say above is true and correct to the best by my knowledge which is believed to be true and correct that I have not suppressed any material fact. I am signing this affidavit today at Sawantwadi.

Place - Sawantwadi

Date- 14/04/2026



(Signature)

(Shridhar Patil)
Tahsiladar Sawantwadi



BEFORE ME

(Signature)

ADV. KSHITIJ P. PARAB
B.S.L., LL.M.

NOTARY (Govt. of India)
Gala No. 2, Gandharv Co-op. Society,
Opp. BSNL Office, Salawade,
Tsl. Sawantwadi, Dist. Sindhudurg
Ph. 9423880929, 02353-271250

Contents of this document are read over to the Executant/Deponent, who has admitted the same. This document has been personally presented and signed by Shridhar Patil
Ho. Sawantwadi
Who is identified by me
R/o _____
to whom I personally know/identified through ID proof

No. of Pages 4+2 No. of Corrections 0
Notary Regd. No. 85 Date 14/04/2026



- 425 -

ANNEXTURE -1

Tahsiladar and Executive Magistrate Office, Sawantwadi
Tq.Sawantwadi Dist.Sindhudurg
Telephone No. 02363 - 272028
Email. tahsilsawantwadi@gmail.com

No.Ten/malkihakk/pramanpatra/SR-42/2024

Date - 25/11/2024

Read -

- 1) Government Resolution No. TRS-01/2016/P.K.32/F-6 Dt. 27/07/2016
- 2) Mahasul & Van Vibhag Shasan Paripatrak No. D.I.P.P./PF/CR No.21/F-6 Dated 27/04/2017
- 3) Collector Sindhudurg Out. No.: REV-21/2/2016 Dt. 28/02/2017
- 4) Maharashtra Jamin Mahasul Niyam, 1967
- 5) Maharashtra Jamin Mahasul Adhinyam, 1966 Section 25(1)
- 6) Report No. 122/11/2024 Dt. 11/11/2024 from Mandal Adhikari, Banda
- 7) Sanction Report No. Dated 27/11/2024 from this office.

CERTIFICATE

This is to certify that the below mentioned property belongs to Yugen Infra Pvt. Ltd.; The tree mentioned in 7/12 extracts are owned by Yugen Infra Pvt. Ltd. The ownership of land is of varga 1. The certificate is issued subject to under the provisions under section 25(1) of the Maharashtra Jamin Mahasul Adhinyam, 1966.

Sr. No.	Village	S. No.	H. No.	Area H.R.	Pot Kharab H.R	Akar	Tree name & No.
1	Banda	218	8	2.03.22	0.52.50	0.63	Jambha-
2		218	2	5.43.44	1.57.00	1.69	35,Jambhul-30,
3		218	1	1.15.20	0.29.00	0.36	Cashew- 220,Bandhavaril Tree -300



(shridhar Patil)
Tahsiladar Sawantwadi

Copy to- Shri. Mandar Chandrakant Kudav, Agent of Yugen Infra Pvt. Ltd., Banda

- 426 -

ANNUXTURE -2

Tahsiladar and Executive Magistrate Office, Sawantwadi
Tq.Sawantwadi Dist.Sindhudurg
Telephone No. 02363 - 272028
Email. tahsilsawantwadi@gmail.com

No.Lnd/malkihakk/SR-136/2025

Date - 11/11/2025

Read -

- 1) Government Resolution No. TRS-01/2016/P.K.32/F-6 Dt. 27/07/2016
- 2) Mahasul & Van Vibhag Shasan Paripatruk No. D.I.P.P./PF/CR No.21/F-6 Dated 27/04/2017
- 3) Collector Sindhudurg Out. No.: REV-21/2/2016 Dt. 28/02/2017
- 4) Maharashtra Jamin Mahasul Niyam, 1967
- 5) Maharashtra Jamin Mahasul Adhinyam, 1966 Section 25(1)
- 6) Yugen Infra Pvt. Ltd. On behalf of Appicant Letter Date- 16/10/2025
- 7) Report No. 176/11/2025 Dt. 11/11/2025 from Mandal Adhikari, Banda
- 8) Sanction Report No. Dated 11/11/2025 from this office.

CERTIFICATE

This is to certify that the below mentioned property belongs to Yugen Infra Pvt. Ltd.; The tree mentioned in 7/12 extracts are owned by Yugen Infra Pvt. Ltd. The ownership of land is of varga 1. The certificate is issued subject to under the provisions under section 25(1) of the Maharashtra Jamin Mahasul Adhinyam, 1966.

Sr. No	Village	S. No.	Area H.R.	Pot Kharab H.R	Akar	Tree name & No.
1	Banda	172/2,174/1B,174/2,174/3,175/1,237/1,171/1B	14.33.00	3.65.00	4.04	Char-170,Ain-210, Kinale-200,Akeshiya-140, Cashew-20,Bandhavaril Tree -300



(Shridhar Patil)
Tahsiladar Sawantwadi

Copy to- Shri. Mandar Chandrakant Kudav, Agent of Yugen Infra Pvt. Ltd., Banda